

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

CA No. 30/252//HDB/2018
Eagleclaw Consulting India Pvt
Eagleclaw Consulting India Pvt
Registrar Companies of Hyderabad
Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard B.Sudershan Learned counsel for Applicant Company is undertook to file necessary affidavit, ROC report is also awaited.

Post the case on 22nd February 2018

Member (T)

Member (J)